

GOVERNMENT OF INDIA
DEPARTMENT OF SPACE

RAJYA SABHA
STARRED QUESTION NO. 363

TO BE ANSWERED ON THURSDAY, APRIL 06, 2023

FOREIGN DIRECT INVESTMENT IN SPACE ACTIVITIES

*363. SHRI NIRANJAN BISHI:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Government has a policy framework in place to streamline foreign direct investment (FDI) for space intensive activities?
- (b) if so, the details thereof; if not, the reasons therefor; and
- (c) the role of the Indian National Space Promotion and Authorization Centre (IN-SPACe) in channelising the FDI for space activities?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PG &
PENSIONS AND IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH):

(a) to (c) A Statement is laid on the Table of the House.

STATEMENT LAID ON THE TABLE OF THE RAJYA SABHA IN REPLY TO STARRED QUESTION NO. 363 REGARDING “FOREIGN DIRECT INVESTMENT IN SPACE ACTIVITIES” ASKED BY SHRI NIRANJAN BISHI FOR ANSWER ON THURSDAY, APRIL 06, 2023.

- (a) Yes Sir.
- (b) Presently FDI in space sector is allowed upto 100% in the area of Satellites-Establishment and Operations through Government route only.
- (c) Indian National Space Promotion and Authorization Centre (IN-SPACe) being the regulatory and promotional body for space activities was involved in revision of FDI policy which is presently under consideration of the Government. The specific role of IN-SPACe for channelising FDI will evolve after approval of revised FDI policy by the Government.
